

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No.568/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st February 2018, 10.30 A.M

Name of the Company	Admobile Pvt.Ltd. & Ors		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. CA SHASHI AGARWAL

PETITIONER

[Signature]
11/2/18

ORDER

Ld. Pr. CA for the petitioners is present.

Heard. Reserved for order.

[Signature]
(Jinan K.R.)
Member (J)

[Signature]
(V.P.Singh)
Member (J)